

NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH
COURT III

134. M.A. 3725/2019

IN C.P. 2762/2019

CORAM: MS. LAKSHMI GURUNG, MEMBER (J)
SH. CHARANJEET SINGH GULATI, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **30.04.2024**

NAME OF THE PARTIES: Vinayak Jashwantlal Bardolia

V/s.

Rudrapriya Fabrics Pvt Ltd & Ors.

SECTION 213 & 59 OF THE COMPANIES ACT, 2013

ORDER

Hearing Through: Virtually and Physical (Hybrid) Mode

Due to paucity of time, the matter could not be heard. List on **09.07.2024**.

Sd/-
CHARANJEET SINGH GULATI
Member (Technical)

Sd/-
LAKSHMI GURUNG
Member (Judicial)

//NSW//